

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(4) C.P.(IB)-4058(MB)/2019

CORAM:

**SHRI CHANDRA BHAN SINGH**  
MEMBER (Technical)

**SMT. SUCHITRA KANUPARTHI**  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.01.2020**

NAME OF THE PARTIES: State Bank Of India  
V/s  
Bil Energy Systems Ltd

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Counsel for the Petitioner is present.
2. Petitioner is directed to file proof of service.
3. The matter is adjourned to **05.02.2020**.

Sd/-  
**CHANDRA BHAN SINGH**  
Member (Technical)

Sd/-  
**SUCHITRA KANUPARTHI**  
Member (Judicial)

07.01.2020  
Jd